

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 14/2011
in
Petition No. 75/2010

**Coram: Shri S. Jayaraman, Member
Shri V.S. Verma, Member**

Date of Order: 9.8.2012

IN THE MATTER OF

Approval of generation tariff of Tanakpur Hydroelectric Project (3 x 31.4 MW) by order dated 10.5.2011 in Petition No. 75/2010 for the period from 1.4.2009 to 31.3.2014.

AND

IN THE MATTER OF

Corrigendum to order dated 15.6.2012 in Review Petition No. 14/2011 (against order dated 10.5.2011 in Petition No. 75/2010) pertaining to the approval of generation tariff of Tanakpur Hydroelectric Project (3 x 31.4 MW) for the period from 1.4.2009 to 31.3.2014.

AND

IN THE MATTER OF

NHPC Ltd, Faridabad

...Petitioner

Vs

1. Punjab State Electricity Board, Patiala
2. Haryana Power Generation Corporation Ltd., Panchkula
3. BSES-Rajdhani Power Ltd., New Delhi
4. Uttar Pradesh Power Corporation Ltd, Lucknow
5. BSES-Yamuna Power Ltd., New Delhi
6. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
7. North Delhi Power Ltd., Delhi
8. Jaipur Vidyut Vitaran Nigam Ltd., Jaipur
9. Jodhpur Vidyut Vitaran Nigam Ltd., Jodhpur
10. Uttarakhand Power Corporation of Ltd., Dehradun
11. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
12. Himachal Pradesh State Electricity Board, Shimla
13. Engineering Department, UT Secretariat, Chandigarh
14. Power Development Department, Govt. of J&K, Jammu

...Respondents

The following corrigendum is issued to order dated 15.6.2012 in Review Petition No. 14/2011:

- (a) The employee cost for 2006-07 in the table under paragraph 48 of the order is corrected as `1878.04 lakh. Consequently, the net expenditure for 2006-07 is revised to `2705.17 lakh.
- (b) Based on this, the employee cost percentage calculated in the table under paragraph 49 of the order dated 15.6.2012 is revised as under:

	2003-04	2004-05	2005-06	2006-07	2007-08	(` in lakh) Average normalized at 2007-08 price level
Employee cost (Considered)	1645.24	1657.50	1785.77	1878.04	2061.96	
Average normalized Employee cost at 2007-08 price level	2012.78	1928.10	1975.19	1975.13	2061.96	1990.63
O&M Expenses (Considered)	2348.54	2273.04	3011.55	2705.17	4048.77	
Average normalized O&M at 2007-08 price level	2873.19	2644.13	3330.99	2845.03	4048.77	3148.42
Percentage of employee cost (1990.63/ 3148.42)						63.23 %

- (c) The total O&M expenses allowed during 2009-14, in paragraph 50 of the order dated 15.6.2012 is revised as under:

	(` in lakh)				
	2009-10	2010-11	2011-12	2012-13	2013-14
O&M Expenses (allowed)	4631.41	4896.32	5176.39	5472.48	5785.51

- (d) Accordingly, the components of Interest on Working Capital approved in paragraph 52 of the order are revised as under:

(i) Receivables

	(` in lakh)				
	2009-10	2010-11	2011-12	2012-13	2013-14
Receivables	1254.46	1307.22	1363.96	1420.45	1475.95

(ii) Maintenance Spares

	(` in lakh)				
	2009-10	2010-11	2011-12	2012-13	2013-14
Maintenance Spares	694.71	734.45	776.46	820.87	867.83

(iii) O & M Expenses

(` in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
O & M Expenses	385.95	408.03	431.37	456.04	482.13

(e) Interest on Working Capital approved in paragraph 53 of the order dated 15.6.2012 is revised as under:

(` in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Maintenance Spares	694.71	734.45	776.46	820.87	867.83
O & M expenses	385.95	408.03	431.37	456.04	482.13
Receivables	1254.46	1307.22	1363.96	1420.45	1475.95
Total	2335.12	2449.69	2571.79	2697.36	2825.91
Rate of Interest	12.25%	12.25%	12.25%	12.25%	12.25%
Interest on Working Capital	286.05	300.09	315.04	330.43	346.17

Annual Fixed Charges

(f) The annual fixed charges approved in paragraph 54 of the order dated 15.6.2012 is revised as under:

(` in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Return on Equity	1715.10	1734.28	1755.93	1767.54	1769.29
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Depreciation	894.17	912.61	936.42	952.25	954.75
Interest on Working Capital	286.05	300.09	315.04	330.43	346.17
O & M Expenses	4631.41	4896.32	5176.39	5472.48	5785.51
Total	7526.73	7843.29	8183.78	8522.70	8855.72

2. The petitioner shall claim the difference in respect of the tariff determined by order dated 15.6.2012 and the tariff revised by this order from the beneficiaries in six equal monthly installments.

3. Except the above, all other terms contained in the order dated 15.6.2012 remain unchanged.

Sd/-
[V.S.VERMA]
MEMBER

Sd/-
[S.JAYARAMAN]
MEMBER